

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.174/Chd/Hry/2017

In the matter of:

A2Z Infra Engineering Ltd.Petitioner/Applicant No. 1

AND

Amit Mittal, Managing Director.Petitioner/Applicant No. 2

Present: Mr. Pankaj Jain, Advocate for petitioners.

The matter could not be taken up today due to paucity of time.

Adjourned to 30.08.2017 for arguments.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

✓ July 31, 2017
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